

- making certain amendments to Notification No. 18/90-CE, dated the 20th March, 1990.
- (xxi) G.S.R. 11(E) published in Gazette of India dated the 2nd January, 1992 together with an explanatory memorandum making certain amendments to Notification No. 24/91-CE, dated the 25th July, 1991.
- (xxii) G.S.R. 12 (E) published in Gazette of India dated the 2nd January, 1992 together with an explanatory memorandum making certain amendments to Notification No. 103/90-CE, dated the 16th May, 1990.
- (xxiii) The Project Imports (Amendment) Regulations, 1992 published in Notification No. G.S.R. 33(E) in Gazette of India dated the 7th January, 1992, together with an explanatory memorandum.
- (xxiv) G.S.R. 44 (E) published in Gazette of India dated the 16th January, 1992 together with an explanatory memorandum making certain amendments to Notification No. 247/84-Cus., dated the 27th September, 1984.
- (xxv) G.S.R. 48 (E) published in Gazette of India dated the 16th January, 1992 together with an explanatory memorandum making certain amendments to certain Notifications mentioned in the Notification.
- (xxvi) G.S.R. 49 (E) published in Gazette of India dated the 16th January, 1992 together with an explanatory memorandum making certain amendments to certain Notifications mentioned in the Notification.
- (xxvii) G.S.R. 77 (E) published in Gazette of India dated the 3rd February, 1992 together with an explanatory memorandum making certain amendments to Notification No. 203/90-Cus., dated the 21st June, 1990.
- (xxviii) G.S.R. 83 (E) published in Gazette of India dated the 28th January, 1992 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian Currency or vice versa.
- (xxix) G.S.R. 86 (E) published in Gazette of India dated the 5th February, 1992 together with an explanatory memorandum making certain amendments to Notification No. 203/90-Cus., dated the 21st 1990.
- (xxx) G.S.R. 89 (E) published in Gazette of India dated the 7th February, 1992 together with an explanatory memorandum making certain amendments to Notification No. 45/79-Cus., dated the 1st March, 1979. [Placed in Library. See No. LT- 1447/92]

Amendment to the Reserve Bank of India (Note Issue) Regulations, 1935; Annual Report and Review on the Working of Life Insurance Corporation for 1990-91 and Consolidated Report on the Working of Public Sector Banks for the Year Ending 31 March, 1991 and Annual Reports of Chaitanya Grameena Bank, Tenali and Samastipur Kshetriya Gramin Bank, Samastipur for 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): I beg to lay on the Table—

(1) A copy of the Amendments to the

- Reserve Bank of India (Note issue) Regulations, 1935 (Hindi and English versions) published in Gazette of India dated the 28th September, 1991 under sub-section (4) of section 58 of the Reserve Bank of India Act, 1934. [Placed in Library. See No. LT- 1448/92]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India for the year 1990-91 along with Audited Accounts under section 29 of the Life Insurance Corporation Act, 1956.
- (ii) A statement (Hindi and English version) regarding Review by the Government on the working of the Life Insurance Corporation of India. [Placed in Library. See No. LT- 1449/92]
- (3) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the Year ending the 31st March, 1991. [Placed in Library. See No. LT- 1450/92]
- (4) A copy each of the following Annual Reports (Hindi and English versions):-
- (i) Report of the Chaitanya Grammeena Bank, Tenali, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1451/92]
- (ii) Report of the Samastipur Kshetriya Gramin Bank, Samastipur for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1452/92]
- (iii) Report of the Farrukhabad Gramin Bank, Farrukhabad, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1453/92]
- (iv) Report of the Pragiyothis Goanila Bank, Nalbari for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1454/92]
- (v) Report of the Ranchi Kshetriya Gramin Bank, Ranchi, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1455/92]
- (vi) Report of the Tripura Gramin Bank, Agartala, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1456/92]
- (vii) Report of the Sagar Gramin Bank, Calcutta for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1457/92]
- (viii) Report of the Kanpur Kshetriya Gramin Bank, Kanpur, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. 1458/92]
- (ix) Report of the Arunachal Pradesh Rural Bank, Pasighat, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1459/92]
- (x) Report of the Jaipur Nagaur Aanchalk Gramin Bank, Jaipur for the year 1990-91 together with the Accounts and

- Auditor's Report thereon. [Placed in Library. See No. LT-1460/92]
- (xi) Report of the Rushikulya Gramya Bank, Berhampur, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1461/92]
- (xii) Report of the Subansiri Gaonlia Bank, Berhampur, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1462/92]
- (xiii) Report of the Balasore Gramya Bank, Balasore, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1463/92]
- (xiv) Report of the Cuttack Gramya Bank, Cuttack for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1464/92]
- (xv) Report of the Bardhaman Gramin Bank, Burdwan, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1465/92]
- (xvi) Report of the Magadh Gramin Bank, Gaya, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1466/92]
- (xvii) Report of the Jammu Rural Bank, Jammu, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1467/92]
- (xviii) Report of the Cachar Gramin Bank, Slichar, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1468/92]
- (xix) Report of the Kashi Gramin Bank, Varanasi, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See No. LT- 1469/92]
- (xx) Report of the Kamraz Rural Bank, Sopore, for the year 1990-91 together with the Accounts and Auditor's Report thereon. [Placed in Library. See no. LT- 1470/92]

Review on the Working of and Annual Report of Singareni Collieries Company Ltd., Kothaguder and Coal India Ltd; Calcutta for 1990-91 Statements for Delay in Laying these Papers

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): I beg to lay on the Table—

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government on the working of the Singareni Collieries Company Limited, Kothagudam, for the year 1990-91.
- (ii) Annual Report of the Singareni Collieries Company Limited, Kothagudam, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT- 1471/92]
- (b) (i) Review by the Government